

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2713
ANSWERED ON 2ND AUGUST, 2018

MECHANISM FOR REDRESSAL OF GRIEVANCES OF SC/ST EMPLOYEES

2713. SHRI RATTAN LAL KATARIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Ministry has received any complaints from Scheduled Castes/ Scheduled Tribes employees regarding harassment on the basis of caste;
- (b) if so, the details thereof;
- (c) the details of mechanism adopted for redressal of grievances/complaints/ representations of SC/ST Employees;
- (d) the number of complaints received and disposed off during the last four years; and
- (e) the details of the steps taken/being taken in the Ministry for their disposal and also time taken to dispose off these cases and to safeguard the interest of SC/ST employees?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

- (a) Yes, Madam.
- (b) 9 complaints were received during last 4 years. All these complaints were suitably disposed off. The details are as under:

Sr. No.	Year	Nos. complaints received	Nos. complaints resolved
1	2014-15	3	3
2	2015-16	4	4
3	2016-17	2	2
4	2017-18	Nil	Nil

- (c) An officer of the level of Director has been appointed as liaison officer to look after the matters related to grievance/complaints/ representations of Scheduled Castes and Scheduled Tribes Employees.
- (d) Details as per para (b) above.
- (e) Prompt actions were/are taken on the complaints received and these were suitably disposed off in time.
